

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 29th September, 2021

No.HCM/1/96/BENCH It is hereby informed to all the learned members of the Bar and litigants that Hon'ble Mr. Justice Kh. Nobin Singh and Hon'ble Mr. Justice M.V. Muralidaran will not be available for holding court on Friday, the 1st October, 2021.

The cases already fixed for listing on the said date will be listed on the subsequent dates namely 4th and 5th of October, 2021.

By Orders etc.,

Sd/-

(YUMKHAM ROTHER)

REGISTRAR (JUDL.)

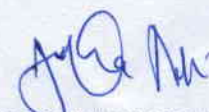
the Imphal, 29th September, 2021

No.HCM/1/96/BENCH/95973-91

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same to the official website
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
14. The P.S. to Registrar General, High Court of Manipur.
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/ Order Book.
18. Notice.
19. Concerned file.

For kind information and circulation to the learned members



REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR